

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. I.A. 4844/2023

I.A. 126/2024

In

C.P.(IB)-690(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.06.2024**

NAME OF THE PARTIES: Indusind Bank Ltd.

V/s.

Siti Networks Limited.

Appearance

For Applicant : Adv. Kunal Tandon a/w. Prachi Pandey for Star
India (P) Ltd I IA 4906/2023, Adv. Rohit Gupta a/w.
Adv. Ashish Pyasi, Adv. Anjali Shahi i/b. Aendi Legal
in IA 1216/2024 & Intervention Petition No.
57/2023, Adv. Payal Kakra a/w Sagar Ghogre I/b
Govind Solanke for Applicant in I.A 1996/24 and
I.A. 5010/23, Adv. Manan Shah i/b Bharucha &
Partners for Culver Max Entertainment Pvt. Ltd, Adv.
Neel Mehta I/B Vaish Associates Adv in IA 126/2024

For Respondent : Adv. Pooja Mahajan a/w. Adv. Arveena Sharma, Adv.
Saurabh Bachawat, Adv. Shrishti Agnihotri i/b.
Chandiok & Mahajan

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 4844/2023 & I.A. 126/2024

Written submissions on behalf of the IDBI Bank and Discovery Communications India have been tendered. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--- Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)